

S.No.23

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
22-05-2023 AT 10:30 AM**

Company Petition IB/191/2021
u/s. 9 of IBC, 2016

IN THE MATTER OF:

Kalidindi Venkateswara Raju

...Operational Creditor

VS

Hemarus Therapeutics Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Both side counsels present. Due to paucity of time, matter adjourned to
19.06.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)